

National Mission of Cleaning Ganga under this Ministry is implementing an integrated conservation mission called 'Namami Gange' under which various measures relating to sewage management industrial effluent management solid waste management afforestation, biodiversity conservation etc. are being taken.

The flood management schemes are formulated and implemented by the State Governments as per their priority. The Government of India supplements the efforts of State Governments by providing technical advice and promotional financial assistance in critical areas.

The matter regarding desiltation of Ganga river has been studied by various Committees. The broad findings are that desilting of rivers for flood control is not an economically viable solution. Rather, indiscriminate desilting would cause adverse impacts on river ecology. Instead, selective dredging based on scientific studies has been recommended. State Government of Assam has informed that one of the Expert Committee constituted on "Fluvial Morphology of river Brahmaputra, Sediment Management with possibility of dredging by adopting Modern Technology" has opined that massive dredging exercise in the entire Indian reach of Brahmaputra would change the overall water quality status of the river with significantly increased turbidity level and changes in several other parameters that may have harmful impact on aquatic ecology and affect the riparian population whose livelihood depends on the river and flood plain ecosystems. The committee has also pointed out that while massive dredging operations in the entire length of the Brahmaputra will not be feasible for mitigating its flood and erosion hazards, it does not restrict dredging in selected locations.

#### **Tap water to all households under Jal Jeevan Mission**

90. DR. L. HANUMANTHAIAH:  
SHRI P. BHATTACHARYA:

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether any progress has been made by Government to give tap water to all households within next two years under Jal Jeevan Mission (JJM); and

(b) water being a State subject, how Government plans to coordinate among the States to implement the objectives of Jal Jeevan Mission?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) Yes. The National Rural Drinking Water Programme (NRDWP) has

been restructured and subsumed into Jal Jeevan Mission (JJM), which aims at providing Functional Household Tap Connection (FHTC) to all rural households by 2024.

(b) To achieve the goal of JJM, this Department provides financial and technical support to States/ UTs. After the launch of JJM, a conference of minister in-charge of rural water supply of various States was held in New Delhi followed by five regional workshops to discuss various aspects of JJM and modalities of the implementation. In addition, regular review of the programme is also held States/ UTs.

#### **Study group constituted for pollution in rivers**

†91. SHRI AMAR SHANKAR SABLE: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government has constituted any study group for the study of ill-effects of increasing water pollution in rivers in the country and to address it;

(b) if so, the details thereof;

(c) the details of the provision made to save the rivers from getting polluted and to clean them at present;

(d) whether Government is working on any time bound plan to make the rivers completely pollution free; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (e) Water quality in different rivers is regularly being monitored by agencies such as Central Pollution Control Board (CPCB), State Pollution Control Boards (SPCBs), Central Water Commission (CWC). Based on the assessment of water quality, various measures are being taken both by Central and State Government organisation to prevent pollution of rivers. Central Government assists State Governments and Urban Local bodies through schemes like 'Namami Gange', National River Conservation Plan (NRCP), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), etc.

Central and State Pollution Control Board also issues directions under relevant provisions of Environment (Protection) Act, 1956 and Water (Prevention and Control of Pollution) Act, 1974.

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†Original notice of the question was received in Hindi.